

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-124**  
IB-3396(ND)/2019

**IN THE MATTER OF:**

Sunil Kumar Saxena

**Vs.**

BL Kashyap & Son Limited

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 13.01.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**


For the Applicant/OC :

For the Respondent/CD :

For the Intervener :

**ORDER**

Due to paucity of time, the matter is adjourned to 26.2.2021 as per the directions of  
Hon'ble Members.

  
(Madhu Narula)  
COURT OFFICER